

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2333  
ANSWERED ON:27.08.2012  
VIOLATION OF MINES SAFETY  
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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a)the number of mine safety violation cases during the last three years which have been brought to the notice of Director-General of Mines Safety along with State-wise details thereof; and

(b)the action taken by the Government in such cases along with outcome of each case?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a): The number of violations observed State-wise during the last three years by Directorate General of Mines Safety(DGMS) are given at Annexure-I.

(b): DGMS has issued Improvement Notices, Prohibitory Orders and has launched prosecutions in such cases. The details are given at Annexure-II.